

OA-255/96

Shri. Pasupati Nath Jha.

1/14.2.96

Shri. M. L. Paswan..... Registrar Incharge.

....

Learned Counsel for the applicant is absent. The Defects noted under item no. 1, 2, 10, 11, 21, 22 & 23 of the Scrutiny Report must be removed by 8.3.96.

PKL

(M. L. Paswan)
Registrar I/C

2/15.3.1996

*Defects
removed
12/3/96*

Defects have not been removed. List on 3.4.96 for removing defects.

(M. L. Paswan)
Registrar I/C

3/16.4.1996

Shri M. L. Paswan, Registrar I/c

It appears from the scrutiny report that defects have been removed. Accordingly let it be registered and listed before the Hon'ble Bench for admission on 8.5.1996.

SKJ.

(M. L. Paswan)
Registrar I/C

- 255/96

10.00 AM 14.5.96. Case No 1. A.P.M. (1996)

None for the parties.

4.1.8.5.96. Let this case be listed for hearing on 14.5.96. and admission on 14.5.96.

10.00 AM 14.5.96
/CBS/ I. (1996)

N.K. Verma
(N.K. Verma)
Member (A)

5/14.05.96. Counsel for the applicant : None

This is the second time when no one has appeared for the applicant. The case is dismissed for non-prosecution.

N.K. Verma
(N.K. Verma)
Member (A)

SKJ